



सत्यमेव जयते

# महाराष्ट्र शासन राजपत्र

## असाधारण भाग आठ

वर्ष १२, अंक १३(४)]

सोमवार, मार्च १६, २०२६/फाल्गुन २५, शके १९४७

[पृष्ठ १, किंमत : रुपये २७.००

असाधारण क्रमांक २६

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

### Errata

In the English translation of the Maharashtra Prisons and Correctional Services Act, 2025 (Mah. IV of 2026), published in the *Maharashtra Government Gazette*, Extraordinary No. 20, Extraordinary Part VIII, dated the 13th March 2026, at pages 1 - 25, on page 6,—

(1) in line 15, for “(e)” read “(g)”.

(2) in line 16, for “(f)” read “(h)”.

(3) in line 17, for “(g)” read “(i)”.

(4) in line 18, for “(h)” read “(j)”.

(१)

भाग आठ-२६-१

ON BEHALF OF GOVERNMENT PRINTING, STATIONERY AND PUBLICATION, PRINTED AND PUBLISHED BY DIRECTOR, RUPENDRA DINESH MORE, PRINTED AT GOVERNMENT CENTRAL PRESS, 21-A, NETAJI SUBHASH ROAD, CHARNI ROAD, MUMBAI 400 004 AND PUBLISHED AT DIRECTORATE OF GOVERNMENT PRINTING, STATIONERY AND PUBLICATIONS, 21-A, NETAJI SUBHASH ROAD, CHARNI ROAD, MUMBAI 400 004. EDITOR : DIRECTOR, RUPENDRA DINESH MORE.